

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI**

ORIGINAL APPLICATION NO.21 OF 2026

IN THE MATTER OF:

SUYASH KUMAR MISHRA

.....APPLICANT

VERSUS

UNION OF INDIA ORS.

.....RESPONDENT

....

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NEW DELHI

DATED: 23.05.2026



(PRADEEP MISRA & DALEEP DHYANI)

Counsel for U.P. Pollution Control Board

138, New Lawyers Chamber,

Supreme Court of India,

New Delhi-110001

(M.) 9810252518

Email: pradeepmisra@yahoo.com

BEFORE THE NATIONAL GREEN TRIBUNAL AT
NEW DELHI

ORIGINAL APPLICATION NO. 21 OF 2026

IN THE MATTER OF:
SUYASH KUMAR MISHRA

.....APPLICANT

VERSUS

UNION OF INDIA & OTHERS

.....RESPONDENTS

REPLY ON BEHALF OF RESPONDENT, U.P. POLLUTION
CONTROL BOARD

I, Ranjit Singh, S/o. Shri Fateh Singh, aged about 40 years, Assistant Environment Engineer (Incharge), Regional Officer, Uttar Pradesh Pollution Control Board, Greater NOIDA, U.P. at present at New Delhi do hereby solemnly affirm and declare as under:

1. That I in the abovenoted capacity am well conversant with the facts and records of the present case, hence am competent to swear this affidavit.
2. That I have read the contents of the abovenoted Original Application, annexures enclosed therewith and have understood the same fully.
3. That this Hon'ble Tribunal on the basis of a news article News Item titled "इंदौर जैसी त्रासदी की राह पर राजस्थान शुद्ध



पेयजल को तरस रहे हमारे शहर” appearing in Rajasthan Patrika dated 04.01.2026 taken suo moto action and the same incident was registered as O.A. No. 19 of 2026. Thereafter the Hon’ble Tribunal issued notice in the present matter which is also with respect to the same incident happened in the first week of 2026 in Sector Delta-I, Greater NOIDA.

4. That the answering Respondent has filed his affidavit in O.A. No. 1 of 2026 and alongwith the said reply has also filed analysis report. Further the analysis report of the samples collected at four locations were satisfied and the water quality was found satisfactory. True copy of the affidavit filed by the answering Respondent in O.A. No. 19 of 2026 is being enclosed herewith and marked as **Annexure-1**.
5. That pursuant to the letter issued by the answering Respondent dated 06.02.2026, the Senior Manager, Jal of the Greater NOIDA Authority vide letter dated 21.02.2026 has informed that there was minor leakage from near Plot No. C-102 which was immediately repaired and the water supply was resumed thereafter. It was further informed that the Greater NOIDA Authority has constituted a special team to check the pipeline leakage and to maintain the water supply as per the standards. True copy of the letter dated 21.02.2026 is being enclosed herewith and marked as **Annexure-2**.



The above facts are being placed before this Hon’ble Tribunal for its kind consideration.


DEPONENT

VERIFICATION:

I, the abovenamed deponent do hereby verify that the contents of above affidavit are true to my knowledge derived from official record.

No part of the same is false and nothing has been concealed therefrom.

VERIFIED ON THIS THE 15TH DAY OF MAY, 2026 AT NEW DELHI.

hl
DEPONENT



ATTESTED

Virendra K. Garg
Notary Advocate
Reg. No.-2374
G.B. Nagar



BEFORE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 19 OF 2026

News Item titled "इंदौर जैसी त्रासदी की राह पर राजस्थान शुद्ध पेयजल को तरस रहेहमारे शहर" appearing in Rajasthan Patrika dated 04.01.2026.

**RESPONSE ON BEHALF OF UTTAR PRADESH POLLUTION
CONTROL BOARD**

I, Vikas Mishra, S/o. Shri Ganga Sharan Misra, aged about 45 years, Regional Officer, Uttar Pradesh Pollution Control Board, Greater NOIDA, U.P. do hereby solemnly affirm and declare as under:

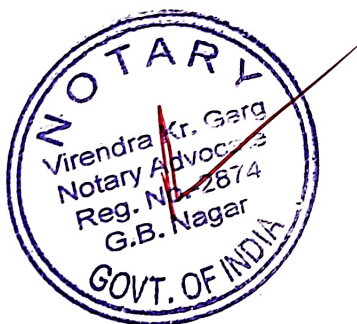
1. That I, in the abovenoted capacity am well conversant with the facts and records of the present case, hence am competent to swear this affidavit.
2. That a news item was published in Rajasthan Patrika on 04.01.2026 on the basis of which the abovenoted O.A. has been registered and was listed for hearing on 13.01.2026 when this Hon'ble Tribunal has passed the following order:

"1. This Original Application is registered suo-motu on the basis of the news item titled " इंदौर जैसी त्रासदी की राह पर राजस्थान शुद्ध पेयजल को तरस रहेहमारे शहर" appearing in Rajasthan Patrika dated 04.01.2026.



2. The News item relates to polluted water being supplied to citizens of Rajasthan in various cities. The news item highlights sewage, water mixing with drinking water and contaminating it, at Udaipur, Jodhpur, Kota, Banswara, Jaipur, Bora, Ajmer etc. It is also reported that drinking water pipeline is laid in the drains which enables mixing of sewage as the pipelines have corroded. The photographs also show drinking water lines passing through sewage drains.

3. The above Times of India dated 08.01.2026 also carries the reports "sewage and drinking water in Greater Noida, several fall ill". As per the news, several children have complaint of vomiting, diarrhea and fever after sewage got mixed with drinking water, supply in Greater Noida sector Delta 1. GNIDA and Health Department have inspected the area and repaired the leak, medicines have also been distributed. The residents fear Indore like tragedy that claimed multiple lives and hundreds hospitalized. The residents are demanding better monitoring, citing, repeated leakages in last three-decade old pipelines and sub standard quality of water supply. The news item also indicates instead of repairing the blocked sewer line it was diverted into the drain. The uncovered manholes allow dirty water to seep into old leaking water pipelines.



4. In the same news also carries a news item which states E-coli found in water in three Bhopal areas. As per

the news E-Coli was detected in a tubewell in which contamination occurred from sewage leak.

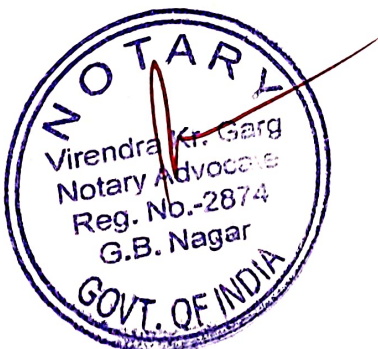
5. The above news item indicates violation of the provisions of the Environment (Protection) Act, 1986 and Water (Prevention and Control of Pollution) Act, 1974.

6. The news item raises substantial issues relating to compliance of the environmental norms and implementation of the provisions of scheduled enactment.

7. The power of the Tribunal to take up the matter suo-motu has been recognized by the Hon'ble Supreme Court in the matter of "Municipal Corporation of Greater Mumbai vs. Ankita Sinha & Ors." reported in 2021 SCC Online SC 897.

8. Hence, we implead following as respondents in this matter:

- (i) Rajasthan Pollution Control Board, 4, Jhalana Institutional Area, JhalanaDoongri, Jaipur – 302 004, Rajasthan, India Phone No: 0141-2711263 E-mail: member-secretary@rpcb.nic.in
- (ii) Madhya Pradesh Pollution Control Board, E-5, Main Rd No. 3, Ekant Park, Arera Colony, Bhopal, Madhya Pradesh – 462016 E-mail: ms-mppcb@mp.gov.in



- (iii) Uttar Pradesh Pollution Control Board, Building.No. TC-12V Vibhuti Khand, Gomti Nagar, Lucknow – 226010 Phone No: +91-522-2720831, 2720681, 2720691 E-mail: feedback@uppcb.com, grievance@uppcb.com
- (iv) Integrated Regional Office, Jaipur, MoEF & CC, A-209&218, Aranya Bhawan, Mahatma Gandhi Road, Jhalana Institutional Area, Jaipur – 304002, Rajasthan Ph. No: +91-9414028806 Email: iro.jaipur-mefcc@gov.in
- (v) Integrated Regional Office, Bhopal, MoEF & CC, E-5, Kendriya Paryavaran Bhawan, E-5 Arera Colony, Link Road-3, Ravishankar Nagar, Bhopal – 462016 Ph. No: +91-9952430695, +91-755-2466525 Email: rowz.bpl-mef@nic.in
- (vi) Integrated Regional Office, Lucknow, MoEF & CC, Kendriya Bhawan, 5th Floor, Sector "H", Aliganj, Lucknow – 226020 Ph. No: +91-9412703130, +91-522- 2326696, 2324025 Email: rocz.lko-mef@nic.in
- (vii) Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi-110032 Phone No: 011-43102030 E-mail: mscb.cpcb@nic.in



9. Issue notice to the above respondents for filing their response/reply by way of affidavit at least one week before the next date of hearing.

10. List on 09.03.2026.”

3. That the Regional Office of U.P. Pollution Control Board on 06.02.2026 has written a letter to the Additional Chief Executive Officer, Greater NOIDA Industrial Development Authority that reference to order dated 13.01.2026 passed by this Hon'ble Tribunal in O.A. No. 19 of 2026; Suo Motu, there is a mention of foul smell, discoloured water supply in Sector Delta-I, Greater NOIDA, U.P. and consequent the health issues. Thus, the Greater Noida Industrial Development Authority has been asked to inform the U.P. Pollution Control Board about the action taken by the said authority. True copy of the letter dated 06.02.2026 is being enclosed herewith and marked as **Annexure-1**.
4. That in compliance of the said order the Regional Office, U.P. Pollution Control Board, Greater NOIDA has collected samples from water supply for drinking purpose one at C-62, Delta-I, C-192, Delta-I, A-168 Delta-I and E-207, Delta-I.
5. That the said samples were analyzed and as per the analysis water is fit for drinking purposes.

True copy of inspection report in respect of inspection done on 23.02.2026 is being enclosed herewith and marked as **Annexure-2**.

6. That the analysis report at the aforesaid four locations are also being enclosed herewith and marked as **Annexure-3**.



7. That as per the sample collected and analyzed the condemnation with E-Coli has not been found in any of the samples.
8. That as no information was received from Greater Noida Industrial Development Authority, hence a reminder was sent on 26.02.2026. However, response is still awaited. True copy of the letter dated 26.02.2026 is being enclosed herewith and marked as Annexure-4.

The above response is being placed for kind consideration of this Hon'ble Tribunal.



DEPONENT

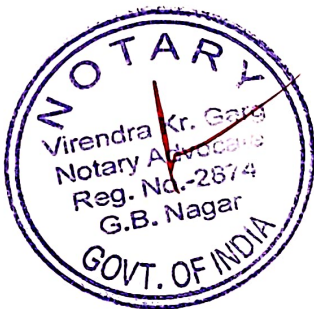
VERIFICATION:

I, the above noted deponent do hereby verify that the contents of above affidavit are true to my knowledge and belief. No part of the same is false and nothing material has been concealed there form.

VERIFIED ON THIS DAY THE DAY OF FEBRUARY, 2026 AT
GREATER NOIDA.



DEPONENT



ATTESTED

Virendra Kr. Garg
Notary Advocate
Reg. No.-2874
G.B. Nagar

27/2/26



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा

ए-1, प्रथम तल, कॉमर्शियल काम्प्लेक्स, बीटा-2, ग्रेटर नोएडा, गौतमबुद्धनगर
ई-मेल : rogreaternoida@uppcb.in, फोन/फैक्स- 0120-2321024

सन्दर्भ संख्या : 1330 /NCT-94/26

दिनांक : 6/2/26

सेवा में,

अपर मुख्य कार्यपालक अधिकारी,
ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण,
ग्रेटर नोएडा।

विषय: मा0 राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 संख्या 21/2026 सुयश कुमार मिश्र बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 13.01.2026 एवं ओ0ए0 संख्या-19/2026 (Suo Moto) में पारित आदेश दिनांक 13.01.2026 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 संख्या 21/2026 सुयश कुमार मिश्र बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 13.01.2026 एवं ओ0ए0 संख्या-19/2026 (Suo Moto) में पारित आदेश दिनांक 13.01.2026 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसमें ग्रेटर नोएडा के सेक्टर डेल्टा, डेल्टा-1 में प्राधिकरण द्वारा की जा रही जलापूर्ति में Foul-Smelling, Discoloured etc. समस्यायें पाये जाने के कारण Gastrointestinal Illness and other Health issues होने का उल्लेख है। मा0 अधिकरण द्वारा पारित आदेश की प्रतियाँ संलग्न है।

अतः उक्त के दृष्टिगत आपसे अनुरोध है कि उक्त प्रकरण पर प्राधिकरण स्तर से की गयी कार्यवाही की सूचना इस कार्यालय को प्रेषित किये जाने हेतु सम्बन्धित को निर्देशित करने का कष्ट करें, जिससे कि मा0 अधिकरण द्वारा पारित आदेशों का अनुपालन सुनिश्चित किया जा सके। उक्त ओ0ए0 में सुनवाई की अगली तिथि दिनांक 09.03.2026 है।

संलग्नक: उपरोक्तानुसार।

भवदीय

(विकास मिश्र)
क्षेत्रीय अधिकारी

प्रतिलिपि: निम्नलिखित को सादर सूचनार्थ।

1. जिलाधिकारी महोदया, गौतमबुद्धनगर।
2. मुख्य पर्यावरण अधिकारी (वृत्त-1), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।

क्षेत्रीय अधिकारी

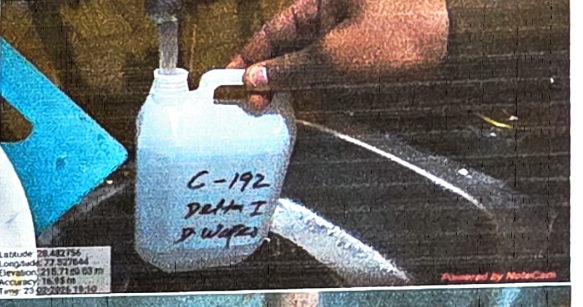
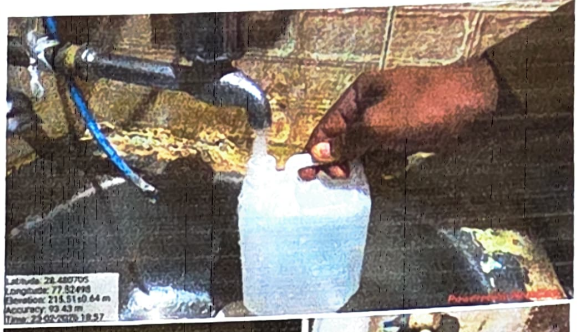
Inspection report of Delta-1, Greater Noida regarding Supply water to residents by GNIDA in compliance of order issued by Hon'ble NGT in the matter of O.A. 21/2026 Suyash Kumar Mishra vs Union of India & Ors. and O.A. no. 19/2026 (Suo Moto).

Inspection was carried out of Delta-1, Greater Noida on dt. 23.02.2026 in presence of residence of Delta-1, Greater Noida. Reports are given below-

1. As per residents of Delta-1, supply water are coming 6-9 in morning and evening.
2. During inspection, foul smell was not observed in supply water.
3. During inspection, 04 Sample of supply water have been collected (Plot No.- C-162, C-192, A-168 & E-207) and deposited at Regional Laboratory, UPPCB, Noida for analysis. Analysis reports are attached.
4. As per analysis report, parameters of sample are found within norms which are given below-

Sl. No.	House No.	Parameters	Analysis Report parameters	Standards
1.	C-162, Delta-1	pH Suspended Solids Dissolved Solids Total Solids BOD COD Total Coliform Fecal Coliform	7.26 BDL 393.0 mg/l - BDL BDL <1.8 MPN/100 ml <1.8 MPN/100 ml	6.5-8.5 NS 500 mg/l NS - - Nil Nil
2.	C-192, Delta-1	pH Suspended Solids Dissolved Solids Total Solids BOD COD Total Coliform Fecal Coliform	6.98 BDL 506 mg/l - BDL BDL <1.8 MPN/100 ml <1.8 MPN/100 ml	6.5-8.5 NS 500 mg/l NS - - Nil Nil
3.	A-168, Delta-1	pH Suspended Solids Dissolved Solids Total Solids BOD COD Total Coliform Fecal Coliform	7.15 BDL 488.0 mg/l - BDL BDL <1.8 MPN/100 ml <1.8 MPN/100 ml	6.5-8.5 NS 500 mg/l NS - - Nil Nil
4.	E-207, Delta-1	pH Suspended Solids Dissolved Solids Total Solids BOD COD Total Coliform Fecal Coliform	7.19 BDL 388.0 mg/l - BDL BDL <1.8 MPN/100 ml <1.8 MPN/100 ml	6.5-8.5 NS 500 mg/l NS - - Nil Nil

5. Photographs taken during inspection are given below-



Inspection report is being submitted for your kind perusal and necessary action please.

Regional Officer

he
28/2/26
(Ranjeet Singh)
A.E.E.



**REGIONAL LABORATORY GAUTAM BUDDHA NAGAR
UTTAR PRADESH POLLUTION CONTROL BOARD**

E-12/1, Sector 1, Noida, Gautam Buddh Nagar



TEST REPORT: WATER LABORATORY(GROUND WATER)

Ref No: 35980976/Noida/2026

- 1- **Sample Location:** GNIDA Water Supply (C-162)
- 2- **Address:** Plot No: C-162, Delta-I, Greater Noida
- 3- **Distirct:** Greater noida
- 4- **Sample Source:** Supply water
- 5- **Type of sample :** Ground Water
- 6- **Sample Collected By :** Ranjeet Singh , AEE
- 7- **Odour :** None
- 8- **Quantity and Packing :** 1 ltr Plastic Jerican
- 9- **Date of Sample Collection :** 23/02/2026
- 10- **Analysis Indented by :** RO Noida
- 11- **Date of sample receipt in Lab :** 23/02/2026
- 12- **Period of Analysis :** From : 23/02/2026, To : 26/02/2026
- 13- **ULR Number :** TC1155026200000058F
- 14- **Sampling Plan/Ref. No. :** UPPCB/RL/NOIDA/W/02/26/30
- 15- **Sampling Method Ref. :** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples.

S. N.	Parameter	Unit	Standards Source: IS 10500:2012(2nd Rev.) Required Acceptable Limit	Results	Detection Range
1	pH, at 25 °C APHA 24th Ed.4500-B: 2023	-	6.5-8.5	7.26	02-12
2	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	NS	BDL	5-10000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	500	393.0	5-10000 mg/l
4	Total Solids, APHA24th Ed2540B: 2023	mg/l	NS	-	5-15000 mg/l
5	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	-	BDL	1-1000 mg/l
6	COD, APHA 24th Ed. 5220 B: 2023	mg/l	-	BDL	4-1000 mg/l

These standards are subject to revision

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

Analysed by
[Vishal Maurya(LA), Ashish Chauhan
(JRF)]

Authorized by

Ritesh Kumar Tiwari (RO)

Reetesh
Kumar Tewari
Digitally signed by
Reetesh Kumar Tewari
Date: 2026.02.26
16:55:26 +05'30'

Regional Officer

UPPCB/RL/7.8.2	Issue No.: 01	Issue Date:02.05.2023	Page No.:Page 1 of 2
Amendment No.:03	Amendment Date.:03.02.2025	Approved by: TM	Issued by: QM



REGIONAL LABORATORY GAUTAM BUDDHA NAGAR
UTTAR PRADESH POLLUTION CONTROL BOARD
 E-12/1, Sector 1, Noida, Gautam Buddh Nagar

TEST REPORT: WATER LABORATORY(GROUND WATER)

Ref No: 35980976/Noida/2026

- 1- **Sample Location:** GNIDA Water Supply (C-162)
- 2- **Address:** Plot No: C-162, Delta-I, Greater Noida
- 3- **Distirct:** Greater noida
- 4- **Sample Source:** Supply water
- 5- **Type of sample :** Ground Water
- 6- **Sample Collected By :** Ranjeet Singh , AEE
- 7- **Odour :** None
- 8- **Quantity and Packing :** 1 ltr Plastic Jerican
- 9- **Date of Sample Collection :** 23/02/2026
- 10- **Analysis Indented by :** RO Noida
- 11- **Date of sample receipt in Lab :** 23/02/2026
- 12- **Period of Analysis :** From : 23/02/2026, To : 26/02/2026
- 13- **ULR Number :** TC1155026200000058F
- 14- **Sampling Plan/Ref. No. :** UPPCB/RL/NOIDA/W/02/26/30
- 15- **Sampling Method Ref. :** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples.

S. N.	Parameter	Unit	Standards Source: IS 10500:2012(2nd Rev.) Required Acceptable Limit	Results	Detection Range
1	Total Coliform, APHA 9221 B 24th Ed. : 2023	MPN/100 ml	Nil	<1.8	<1.8 MPN/100 ml & above
2	Fecal Coliform, APHA 9221 E 24th Ed. : 2023	MPN/100 ml	Nil	<1.8	<1.8 MPN/100 ml & above

These standards are subject to revision

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

Analysed by
[Vishal Maurya(LA), Ashish Chauhan
(JRF)]

Authorized by

Ritesh Kumar Tiwari (RO)

Reetesh
Kumar Tewari

Digitally signed by
Reetesh Kumar Tewari
Date: 2026.02.26
16:55:42 +05'30'

Regional Officer



**REGIONAL LABORATORY GAUTAM BUDDHA NAGAR
UTTAR PRADESH POLLUTION CONTROL BOARD**

E-12/1, Sector 1, Noida, Gautam Buddh Nagar



TEST REPORT: WATER LABORATORY(GROUND WATER)

Ref No: 35980783/Noida/2026

- 1- **Sample Location:** GNIDA Supply Water (C-192)
- 2- **Address:** Plot No: C-192, Delta-I, Greater Noida
- 3- **Distirct:** Greater noida
- 4- **Sample Source:** Supply water
- 5- **Type of sample :** Ground Water
- 6- **Sample Collected By :** Ranjeet Singh , AEE
- 7- **Odour :** None
- 8- **Quantity and Packing :** 1 ltr Plastic Jerican
- 9- **Date of Sample Collection :** 23/02/2026
- 10- **Analysis Indented by :** RO Noida
- 11- **Date of sample receipt in Lab :** 23/02/2026
- 12- **Period of Analysis :** From : 23/02/2026, To : 26/02/2026
- 13- **ULR Number :** TC1155026200000059F
- 14- **Sampling Plan/Ref. No. :** UPPCB/RL/NOIDA/W/02/26/31
- 15- **Sampling Method Ref. :** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples.

S. N.	Parameter	Unit	Standards Source: IS 10500:2012(2nd Rev.) Required Acceptable Limit	Results	Detection Range
1	pH, at 25 °C APHA 24th Ed.4500-B: 2023	-	6.5-8.5	6.98	02-12
2	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	NS	BDL	5-10000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	500	506	5-10000 mg/l
4	Total Solids, APHA24th Ed2540B: 2023	mg/l	NS	-	5-15000 mg/l
5	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	-	BDL	1-1000 mg/l
6	COD, APHA 24th Ed. 5220 B: 2023	mg/l	-	BDL	4-1000 mg/l

These standards are subject to revision

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

Analysed by
[Vishal Maurya(LA), Ashish Chauhan
(JRF)]

Authorized by

Ritesh Kumar Tiwari (RO)

**Reetesh
Kumar
Tewari**

Digitally signed by
Reetesh Kumar Tewari
Date: 2026.02.26
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Regional Officer

UPPCB/RL/7.8.2	Issue No.: 01	Issue Date:02.05.2023	Page No.:Page 1 of 2
Amendment No.:03	Amendment Date.:03.02.2025	Approved by: TM	Issued by: QM



REGIONAL LABORATORY GAUTAM BUDDHA NAGAR
UTTAR PRADESH POLLUTION CONTROL BOARD
 E-12/1, Sector 1, Noida, Gautam Buddh Nagar

TEST REPORT: WATER LABORATORY(GROUND WATER)

Ref No: 35980783/Noida/2026

- 1- **Sample Location:** GNIDA Supply Water (C-192)
- 2- **Address:** Plot No: C-192, Delta-I, Greater Noida
- 3- **Distirct:** Greater noida
- 4- **Sample Source:** Supply water
- 5- **Type of sample :** Ground Water
- 6- **Sample Collected By :** Ranjeet Singh , AEE
- 7- **Odour :** None
- 8- **Quantity and Packing :** 1 ltr Plastic Jerican
- 9- **Date of Sample Collection :** 23/02/2026
- 10- **Analysis Indented by :** RO Noida
- 11- **Date of sample receipt in Lab :** 23/02/2026
- 12- **Period of Analysis :** From : 23/02/2026, To : 26/02/2026
- 13- **ULR Number :** TC1155026200000059F
- 14- **Sampling Plan/Ref. No. :** UPPCB/RL/NOIDA/W/02/26/31
- 15- **Sampling Method Ref. :** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples.

S. N.	Parameter	Unit	Standards Source: IS 10500:2012(2nd Rev.) Required Acceptable Limit	Results	Detection Range
1	Total Coliform, APHA 9221 B 24th Ed. : 2023	MPN/100 ml	Nil	<1.8	<1.8 MPN/100 ml & above
2	Fecal Coliform, APHA 9221 E 24th Ed. : 2023	MPN/100 ml	Nil	<1.8	<1.8 MPN/100 ml & above

These standards are subject to revision

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

Analysed by
[Vishal Maurya(LA), Ashish Chauhan
(JRF)]

Authorized by

Ritesh Kumar Tiwari (RO)

**Reetesh
Kumar
Tewari**

Digitally signed by
Reetesh Kumar
Tewari
Date: 2026.02.26
16:56:15 +05'30'

Regional Officer



**REGIONAL LABORATORY GAUTAM BUDDHA NAGAR
UTTAR PRADESH POLLUTION CONTROL BOARD**

E-12/1, Sector 1, Noida, Gautam Buddh Nagar



TEST REPORT: WATER LABORATORY(GROUND WATER)

Ref No: 35980182/Noida/2026

- 1- **Sample Location:** GNIDA Supply Water (A-168)
- 2- **Address:** Plot No: A-168, Delta-I, Greater Noida
- 3- **Distirct:** Greater noida
- 4- **Sample Source:** Supply water
- 5- **Type of sample :** Ground Water
- 6- **Sample Collected By :** Ranjeet Singh , AEE
- 7- **Odour :** None
- 8- **Quantity and Packing :** 1 ltr Plastic Jerican
- 9- **Date of Sample Collection :** 23/02/2026
- 10- **Analysis Indented by :** RO Noida
- 11- **Date of sample receipt in Lab :** 23/02/2026
- 12- **Period of Analysis :** From : 23/02/2026, To : 26/02/2026
- 13- **ULR Number :** TC1155026200000057F
- 14- **Sampling Plan/Ref. No. :** UPPCB/RL/NOIDA/W/02/26/29
- 15- **Sampling Method Ref. :** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples.

S. N.	Parameter	Unit	Standards Source: IS 10500:2012(2nd Rev.) Required Acceptable Limit	Results	Detection Range
1	pH, at 25 °C APHA 24th Ed.4500-B: 2023	-	6.5-8.5	7.15	02-12
2	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	NS	BDL	5-10000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	500	488.0	5-10000 mg/l
4	Total Solids, APHA24th Ed2540B: 2023	mg/l	NS	-	5-15000 mg/l
5	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	-	BDL	1-1000 mg/l
6	COD, APHA 24th Ed. 5220 B: 2023	mg/l	-	BDL	4-1000 mg/l

These standards are subject to revision

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

Analysed by
[Ashish Chauhan (JRF), Vishal Maurya(LA)]

Authorized by

Ritesh Kumar Tiwari (RO)

Reetesh
Kumar Tewari

Digitally signed by
Reetesh Kumar Tewari
Date: 2026.02.26
16:59:47 +05'30'

Regional Officer

UPPCB/RL/7.8.2	Issue No.: 01	Issue Date:02.05.2023	Page No.:Page 1 of 2
Amendment No.:03	Amendment Date.:03.02.2025	Approved by: TM	Issued by: QM



REGIONAL LABORATORY GAUTAM BUDDHA NAGAR
UTTAR PRADESH POLLUTION CONTROL BOARD
 E-12/1, Sector 1, Noida, Gautam Buddh Nagar

TEST REPORT: WATER LABORATORY(GROUND WATER)

Ref No: 35980182/Noida/2026

- 1- **Sample Location:** GNIDA Supply Water (A-168)
- 2- **Address:** Plot No: A-168, Delta-I, Greater Noida
- 3- **Distirct:** Greater noida
- 4- **Sample Source:** Supply water
- 5- **Type of sample :** Ground Water
- 6- **Sample Collected By :** Ranjeet Singh , AEE
- 7- **Odour :** None
- 8- **Quantity and Packing :** 1 ltr Plastic Jerican
- 9- **Date of Sample Collection :** 23/02/2026
- 10- **Analysis Indented by :** RO Noida
- 11- **Date of sample receipt in Lab :** 23/02/2026
- 12- **Period of Analysis :** From : 23/02/2026, To : 26/02/2026
- 13- **ULR Number :** TC1155026200000057F
- 14- **Sampling Plan/Ref. No. :** UPPCB/RL/NOIDA/W/02/26/29
- 15- **Sampling Method Ref. :** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples.

S. N.	Parameter	Unit	Standards Source: IS 10500:2012(2nd Rev.) Required Acceptable Limit	Results	Detection Range
1	Total Coliform, APHA 9221 B 24th Ed. : 2023	MPN/100 ml	Nil	<1.8	<1.8 MPN/100 ml & above
2	Fecal Coliform, APHA 9221 E 24th Ed. : 2023	MPN/100 ml	Nil	<1.8	<1.8 MPN/100 ml & above

These standards are subject to revision

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

Analysed by
[Ashish Chauhan (JRF), Vishal Maurya(LA)]

Authorized by

Ritesh Kumar Tiwari (RO)

**Reetesh
Kumar Tewari**

Digitally signed by
Reetesh Kumar Tewari
Date: 2026.02.26 17:00:05
+05'30'

Regional Officer



**REGIONAL LABORATORY GAUTAM BUDDHA NAGAR
UTTAR PRADESH POLLUTION CONTROL BOARD**

E-12/1, Sector 1, Noida, Gautam Buddh Nagar



TEST REPORT: WATER LABORATORY(GROUND WATER)

Ref No: 35980341/Noida/2026

- 1- **Sample Location:** GNIDA Supply Water (E-207)
- 2- **Address:** Plot No: E-207, Delta-I, Greater Noida
- 3- **Distirct:** Greater noida
- 4- **Sample Source:** Supply water
- 5- **Type of sample :** Ground Water
- 6- **Sample Collected By :** Ranjeet Singh , AEE
- 7- **Odour :** None
- 8- **Quantity and Packing :** 1 ltr Plastic Jerican
- 9- **Date of Sample Collection :** 23/02/2026
- 10- **Analysis Indented by :** RO Noida
- 11- **Date of sample receipt in Lab :** 23/02/2026
- 12- **Period of Analysis :** From : 23/02/2026, To : 26/02/2026
- 13- **ULR Number :** TC1155026200000066F
- 14- **Sampling Plan/Ref. No. :** UPPCB/RL/NOIDA/W/02/26/32
- 15- **Sampling Method Ref. :** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples.

S. N.	Parameter	Unit	Standards Source: IS 10500:2012(2nd Rev.) Required Acceptable Limit	Results	Detection Range
1	pH, at 25 °C APHA 24th Ed.4500-B: 2023	-	6.5-8.5	7.19	02-12
2	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	NS	BDL	5-10000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	500	388.0	5-10000 mg/l
4	Total Solids, APHA24th Ed2540B: 2023	mg/l	NS	-	5-15000 mg/l
5	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	-	BDL	1-1000 mg/l
6	COD, APHA 24th Ed. 5220 B: 2023	mg/l	-	BDL	4-1000 mg/l

These standards are subject to revision

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

Analysed by
[Ashish Chauhan (JRF), Vishal Maurya(LA)]

Authorized by

Ritesh Kumar Tiwari (RO)

**Reetesh
Kumar
Tewari**

Digitally signed by
Reetesh Kumar
Tewari
Date: 2026.02.26
16:54:41 +05'30'

Regional Officer

UPPCB/RL/7.8.2	Issue No.: 01	Issue Date:02.05.2023	Page No.:Page 1 of 2
Amendment No.:03	Amendment Date.:03.02.2025	Approved by: TM	Issued by: QM



**REGIONAL LABORATORY GAUTAM BUDDHA NAGAR
UTTAR PRADESH POLLUTION CONTROL BOARD**

E-12/1, Sector 1, Noida, Gautam Buddh Nagar

TEST REPORT: WATER LABORATORY(GROUND WATER)

Ref No: 35980341/Noida/2026

- 1- **Sample Location:** GNIDA Supply Water (E-207)
- 2- **Address:** Plot No: E-207, Delta-I, Greater Noida
- 3- **Distirct:** Greater noida
- 4- **Sample Source:** Supply water
- 5- **Type of sample :** Ground Water
- 6- **Sample Collected By :** Ranjeet Singh , AEE
- 7- **Odour :** None
- 8- **Quantity and Packing :** 1 ltr Plastic Jerican
- 9- **Date of Sample Collection :** 23/02/2026
- 10- **Analysis Indented by :** RO Noida
- 11- **Date of sample receipt in Lab :** 23/02/2026
- 12- **Period of Analysis :** From : 23/02/2026, To : 26/02/2026
- 13- **ULR Number :** TC1155026200000066F
- 14- **Sampling Plan/Ref. No. :** UPPCB/RL/NOIDA/W/02/26/32
- 15- **Sampling Method Ref. :** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples.

S. N.	Parameter	Unit	Standards Source: IS 10500:2012(2nd Rev.) Required Acceptable Limit	Results	Detection Range
1	Total Coliform, APHA 9221 B 24th Ed. : 2023	MPN/100 ml	Nil	<1.8	<1.8 MPN/100 ml & above
2	Fecal Coliform, APHA 9221 E 24th Ed. : 2023	MPN/100 ml	Nil	<1.8	<1.8 MPN/100 ml & above

These standards are subject to revision

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:* - NA

**Analysed by
[Ashish Chauhan (JRF), Vishal
Maurya(LA)]**

Authorized by

Ritesh Kumar Tiwari (RO)

Reetesh
Kumar Tewari

Digitally signed by
Reetesh Kumar Tewari
Date: 2026.02.26
16:55:03 +05'30'

Regional Officer



क्षेत्रीय कार्यालय

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा

ए-1, प्रथम तल, कॉमर्शियल काम्प्लेक्स, बीटा-2, ग्रेटर नोएडा, गौतमबुद्धनगर
ई-मेल : rogreaternoida@uppcb.in, फोन/फैक्स- 0120-2321024

सन्दर्भ संख्या : 1460/NNT-94/2026

दिनांक : 26/02/26

सेवा में,

अपर मुख्य कार्यपालक अधिकारी,
ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण,
ग्रेटर नोएडा।

विषय: मा0 राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 संख्या 21/2026 सुयश कुमार मिश्र बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 13.01.2026 एवं ओ0ए0 संख्या-19/2026 (Suo Moto) में पारित आदेश दिनांक 13.01.2026 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 संख्या 21/2026 सुयश कुमार मिश्र बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 13.01.2026 एवं ओ0ए0 संख्या-19/2026 (Suo Moto) में पारित आदेश दिनांक 13.01.2026 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसमें ग्रेटर नोएडा के सेक्टर डेल्टा, डेल्टा-1 में प्राधिकरण द्वारा की जा रही जलापूर्ति में Foul-Smelling, Discoloured etc. समस्यायें पाये जाने के कारण Gastrointestinal Illness and other Health issues होने का उल्लेख है। मा0 अधिकरण द्वारा पारित आदेश की प्रतियाँ संलग्न है। उक्त के सम्बन्ध में प्राधिकरण स्तर से की गयी कार्यवाही की आख्या इस कार्यालय के पत्रांक 1338/एन0जी0टी0-94/26 दिनांक 06.02.2026 द्वारा अनुरोध किया गया था, प्रति संलग्न।

अतः उक्त के दृष्टिगत आपसे पुनः अनुरोध है कि उक्त प्रकरण पर प्राधिकरण स्तर से की गयी कार्यवाही की सूचना इस कार्यालय को प्रेषित किये जाने हेतु सम्बन्धित को निर्देशित करने का कष्ट करें, जिससे कि मा0 अधिकरण द्वारा पारित आदेशों का अनुपालन सुनिश्चित किया जा सके। उक्त ओ0ए0 में सुनवाई की अगली तिथि दिनांक 09.03.2026 है।

संलग्नक: उपरोक्तानुसार।

भवदीय

(विकास मिश्र)
क्षेत्रीय अधिकारी

प्रतिलिपि: निम्नलिखित को सादर सूचनार्थ।

1. जिलाधिकारी महोदया, गौतमबुद्धनगर।
2. मुख्य पर्यावरण अधिकारी (वृत्त-1), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।

क्षेत्रीय अधिकारी



ग्रेटर नौएडा औद्योगिक विकास प्राधिकरण

प्लॉट न०-1, सैक्टर-के० पी०-4, ग्रेटर नौएडा सिटी, जिला-गौतमबुद्ध नगर (उ०प्र०)।

website: www.greaternoidaauthority.in Email Id-sm.workcircle.jal@gnida.in

पत्रांक : जल/2026/495

दिनांक: 21 /02/2026

सेवा में,

क्षेत्रीय अधिकारी,
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड,
ए-1, प्रथम तल, कामर्शियल कामप्लेक्स,
सैक्टर-बीटा-2, ग्रेटर नौएडा, गौतमबुद्ध नगर।

विषय :- मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० संख्या-21/2026 सुयश कुमार मिश्र बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 13.01.2026 एवं ओ०ए० संख्या-19/2026 (Suo Moto) में पारित आदेश दिनांक 13.01.23026 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक स्वकीय कार्यालय पत्रांक-1338/NGT-94/26, दिनांक 06.02.2026 का संदर्भ ग्रहण करने का कष्ट करें, जिसमें मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में याजित ओ०ए० संख्या-21/2026 सुयश कुमार मिश्रा बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 13.01.2026 एवं ओ०ए० संख्या-19/2026 (Suo Moto) में पारित आदेश दिनांक 13.01.2026, जिसमें स्वच्छ जलापूर्ति उपलब्ध कराने एवं जलापूर्ति के सम्बन्ध में की गयी कार्यवाही से अवगत कराये जाने की अपेक्षा की गयी है।

उक्त के सम्बन्ध में अवगत कराना है कि ग्रेटर नौएडा परिक्षेत्र के सैक्टर डेल्टा-1 में भूखण्ड संख्या सी-200 तथा सी-196 आवासीय भूखण्ड हैं। दिनांक 06.01.2026 को भवन संख्या-सी-200 सैक्टर-डेल्टा-1 के निवासी द्वारा मौखिक रूप से जलापूर्ति के समय गंदा पानी प्राप्त होने की सूचना प्राप्त हुई थी। तत्काल जल विभाग की टीम द्वारा जाँच की गई, जिसमें सैक्टर डेल्टा-1 के भूखण्ड संख्या सी-196 का जल संयोजन लीक पाया गया, जिसे तत्काल प्रभाव से नया संयोजन प्रतिस्थापित कर दिया गया।

इसके अतिरिक्त भूखण्ड संख्या-सी-102 के समीप पाईप लाईन में माइनर लीकेज पायी गई जिसे तत्काल अनुरक्षित करा दिया गया था तथा प्राधिकरण की जल टीम द्वारा निवासियों के सम्मुख जलापूर्ति की जाँच की गयी, जो स्वच्छ एवं गुणवत्तापूर्ण मानकों के अनुरूप पायी गयी थी, प्राधिकरण के अधिकारियों एवं जल विभाग की टीम द्वारा वहाँ के आरडब्ल्यूए एवं निवासियों से सम्पर्क स्थापित किया गया, जिनके द्वारा जलापूर्ति के सम्बन्ध में संतोष व्यक्त किया गया।

सैक्टरों में की गई पेयजलापूर्ति को सैक्टर के विभिन्न आवासों के साथ-साथ शिकायती स्थलों से भी प्राधिकरण टीम द्वारा सैक्टरवासियों के समक्ष जलापूर्ति के सैम्पल लिये गये जिनकी जाँच भी मौके पर की गयी, आपूर्तित जल की गुणवत्ता मानकों के अनुरूप पायी गयी तथा विस्तृत जाँच हेतु श्री राम टेस्ट लैब द्वारा भी सैक्टर-डेल्टा-1 से जलापूर्ति सैम्पल लिये गये हैं, जिनकी प्राप्त परीक्षण रिपोर्ट के अनुसार जलापूर्ति की गुणवत्ता मानकों के अनुरूप पायी गयी है।

इसके अतिरिक्त प्राधिकरण द्वारा विशेष टीम गठित की गई है, जो पाईप लाईन लीकेज एवं जलापूर्ति गुणवत्ता से सम्बन्धित त्वरित कार्यवाही करते हुए मानकों के अनुरूप स्वच्छ एवं गुणवत्तापूर्ण पेयजलापूर्ति सुनिश्चित की गई। ग्रेटर नौएडा प्राधिकरण क्षेत्रान्तर्गत जलापूर्ति नलकूपों एवं गंगाजल के माध्यम से की जा रही है, जिसके Disinfection हेतु क्लोरिनेशन प्रणाली का उपयोग किया जाता है। वर्तमान में सैक्टर डेल्टा-1 सहित ग्रेटर नौएडा परिक्षेत्र में स्वच्छ जलापूर्ति सुचारु रूप से क्रियाशील है।

कृपया उपरोक्त आख्या सादर सूचनार्थ प्रेषित है।

(विनोद कुमार)

वरिष्ठ प्रबन्धक (जल)

प्रतिलिपि :

- स्टॉफ ऑफिसर को, अपर मुख्य कार्यपालक अधिकारी (एस०के०/एस०वाई०) महोदय के सादर अवलोकनार्थ।
- विशेष कार्याधिकारी (ए०पी०) महोदय को सादर सूचनार्थ।
- महाप्रबन्धक (परियोजना) महोदय को सादर सूचनार्थ।
- सम्बन्धित प्रबन्धक/सहायक प्रबन्धक-जल को आवश्यक कार्यवाही हेतु।

वरिष्ठ प्रबन्धक (जल)

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

Appeal/OA NO. 21 of 2026

In re: News Item Titled "Noida CEO Removed CM Orders SIT probe into techie's

Suyash Kumar MishraPlaintiff /Appellants/
Petitioner/Complainant

VERSUS

Union of India & Others.Defendant/Respondent/
Accused

KNOW ALL to whom these present shall come that I/We
Anuj Kumar Chaubey the above named Law officer
 do hereby appoint (herein after called the advocate/s) to be my/our Advocate in the above
 noted case & authorize :-

**Mr. Pradeep Misra, Mr. Daleep Dhyani, Advocates,
 138, New Lawyers Chamber, Supreme Court of India,
 New Delhi, Ph. :011-23070011, Mob. 9810252518, 9811070721**

To act, appear and plead in the above-noted case in this Court or in any other Court in which
 the same may be tried or heard and also in the appellate Court including High Court subject to
 payment of fees separately for each Court by me/ us.

To sign, file verify and present pleadings, appeals cross objections or petitions for execution
 review, revision, withdrawal, compromise or other petitions or affidavits or other documents
 as may be deemed necessary or proper for the prosecution of the said case in all its stages.

To file and take back documents to admit and/or deny the documents of opposite party.

To withdraw or compromise the said case or submit to arbitration any differences or disputes
 that may arise touching or in any manner relating to the said case.

To take execution proceedings.

To deposit, draw and receive money, cheques, cash and grant receipts thereof and to do all
 other acts and things which may be necessary to be done for the progress and in the course of
 the prosecution of the said case.

To appoint and instruct any other Legal Practitioner, authorizing him to exercise the power
 and authority hereby conferred upon the Advocate whenever he may think it to do so and to
 sign the Power of Attorney on my/our behalf.

AND I/We the undersigned do hereby agree to ratify and confirm all acts done by the
 Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents
 and purposes.

AND I/We undertake that I / we or my /our duly authorized agent would appear in the Court
 on all hearings and will inform the Advocates for appearance when the case is called.

AND I /we undersigned do hereby agree not to hold the advocate or his substitute responsible
 for the result of the said case. The adjournment costs whenever ordered by the Court shall be
 of the Advocate which he shall receive and retain himself.

AND I /we the undersigned do hereby agree that in the event of the whole or part of the fee
 agreed by me/us to be paid to the Advocate remaining unpaid he shall be entitled to withdraw
 from the prosecution of the said case until the same is paid up. The fee settled is only for the
 above case and above Court. I/We hereby agree that once the fee is paid, I/we will not be
 entitled for the refund of the same in any case whatsoever. If the case lasts for more than three
 years, the advocate shall be entitled for additional fee equivalent to half of the agreed fee for
 every addition three years or part thereof.

IN WITNESS WHEREOF I/We do hereunto set my /our hand to these presents the contents
 of which have been understood by me/us on this 15 day of 05 .2026

Ac (subject to the terms of fees.

(PRADEEP MISRA)(DALEEP DHYANI)
 Advocate Advocate (D/435/01)

Client
Anuj Kumar Chaubey
 Law Officer-I
 U.P. Pollution Control Board
 Lucknow

